

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/259(CHE)/2021

NAME OF THE PETITIONER : LICHFL Trustee Company Pvt Ltd &
Another

NAME OF THE RESPONDENT(S) : B Anand Kumar

UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. Counsel Mr. Srinivasan for the LIC HFL. Ld. Counsel Mr. Jerin Asher
Sojan for the Personal Guarantor / Respondent.

Pleadings are complete.

List the petition for hearing on **14.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)